

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1018/1998

(2)

New Delhi this the 21st day of May, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Amarjeet Kumar S/O Madan Lal,
R/O Qr. No. 58/A-2,
Chotti Mor Sarai Railway Quarters,
Delhi-110006.
employed as Highly Skilled Fitter
office of Senior Section Engineer
(Carriage & Wagon), Northern Railway,
Delhi. Applicant

(By Shri B. B. Raval, Advocate)

-Versus-

1. Union of India through
General Manager, Northern Railway,
Baroda House,
New Delhi.

2. The Divisional Railway Manager,
Northern Railway, Chelmsford Road,
New Delhi-110001.

3. The Director (Vigilance),
Railway Board, Rafi Marg,
New Delhi-110001. Respondents

O R D E R (ORAL)

Shri R. K. Ahooja, Member(A):

The applicant alleges that he appeared in the trade test for the post of Highly Skilled Fitter Grade I and he also passed the said trade test, but he was not promoted as his name was not printed correctly in the list; the respondents having recorded it as Amarjeet Singh instead of Amarjeet Kumar. He alleges that as a result, his juniors in the seniority list are getting more pay than him, they having been

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On

(3)

promoted earlier than the applicant. He has filed a representation, Annexure A-7 dated 3.11.1997 for his promotion with retrospective effect from the date his juniors were promoted but the same has still not been decided.

2. We have heard the learned counsel for applicant. ~~At this stage,~~ We consider it appropriate to dispose of this O.A. at the admission stage itself by directing respondent No.2 to consider and dispose of the representation Annexure A-7 within a period of three months from the date of receipt of a copy of this order, by a speaking and reasoned order. Applicant will be at liberty to approach the Tribunal afresh if he is not satisfied, in accordance with law.

3. The applicant may, if so advised, supply a copy of this OA and all other relevant documents which he considers necessary at the time of consideration of his representation to the second respondent within one week from the date of receipt of a copy of this order.

For
(K. M. Agarwal)
Chairman.

Reaching -
(R. K. Ahooja)
Member (A)

/as/